

31/12/21

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Bihar Bichharghat (name of the House)

From Sultanganj, 157 Constituency (Name of the Constituency)

I Lalit Narayan Mandal son/daughter/wife of Late Chhabila Mandal

Aged 62 years, resident of Sultanganj, Bhagalpur (Bihar) (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by J.D.U (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ABYPM8452F	2020-21	3930261/-
2.	Spouse	ACGPK5817R	2020-21	879630/-
3.	Dependent 1	—	—	—
4.	Dependent 2	CUSPK0679R	2020-21	1200420/-
5.	Dependent 3	—	—	—

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

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(c)	Punishment imposed :	NIL
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(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	147680/-	89200/-	6750/-	23900/-	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Rs 3084324.99/- Annexure-1	Rs 1604583.48/- Annexure-1	Rs 144303/- Annexure-1	Rs 535868.93/- Annexure-1	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Rs 524828.09/- Annexure-2	—	—	Rs 565320.09/- Annexure-2	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Rs 46636/- As per Annexure-3	Rs 28416/- As per Annexure-3	Rs 124616/- As per Annexure-3	Rs 250439/- As per Annexure-3	
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	(a) Hero Motor Cycle BR10M3025 Rs 56500.00/- (b) Motos Car BR03PL9163 Rs 2367180/- (a+b) Rs 2423680/-				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)		Zero	Zero	Zero	
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	5 gram gold Rs 25000/-	200 gram gold 500 gram Silver Rs 1030000/-	50 gram gold Rs 250000/-	10 gram gold Rs 200000/-	

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(viii)	Any other assets such as value of Churns/Interest	Zero	Zero	Zero	Zero
(ix)	Gross Total value	Rs 6572483.93/-	Rs 2752133.48/-	Rs 382803.03/-	Rs 1575521.93/-

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	Amchal - Sultangay - Mewga - Manjhi Jomawadi No - 1100 Phase A - 50				
	Survey number(s)					
	Area (Total measurement in acres)	3 Acre 64.25 Dec				
	Whether inherited property (Yes or NO)	YES				
	Date of purchase in case of self acquired property	N/A				
	Cost of Land (in case of purchase) at the time of purchase	N/A				
	Any investment on the land by way of development, construction etc.	NIL				
	Approximate Current market value	Rs 2375000/-				
(ii)	Non-Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	Commercial Buildings (including apartments)					
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

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	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	<u>Residential Buildings</u> (including apartments) - Location(s) - Survey number(s)		Nagar Boushad Sultanganj Jamaatoli No. 847 Amchel Sultanganj		
	Area (Total measurement in sq. ft.)		2688 sq. ft.		
	Built up Area (Total measurement in sq. ft.)		1344 sq. ft.		
	Whether inherited property (Yes or NO)		NO		
	Date of purchase in case of self acquired property		16-03-1993 02-12-1994		
	Cost of property (in case of purchase) at the time of purchase		Rs 11255/-		
	Any Investment on the land by way of development, construction etc.				
	Approximate Current market value		Rs 5500000/-		
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above	Rs 2375000/-	Rs 5500000/-	3000	3000

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Zero				
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

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	Any other liability					
	Grand total of liabilities					
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- a. Self... *University Service*
b. Spouse... *State government service*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Lalit Narayan Mandal</i>
2.	Full postal address	<i>At: Manjhi, Sultangarj, Bhagalpur / Bihar</i>
3.	Number and Name of the constituency and state	<i>Sultangarj - 157</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>JDU</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>NIL</i>

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(c) Total number of Pending cases where the court (s) have taken cognizance:		NIL				
5.	PAN of	Year for which last Income Tax Return filed			Total Income Shown	
	(a) Candidate	FY-2020-21			Rs. 3930261.00/-	
	(b) Spouse:	FY-2020-21			Rs. 879630.00/-	
	(c) Dependents — II	FY-2020-21			Rs. 1200420.00/-	
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	Rs. 6572483.99	255285.88	382800.00	1575527.93	
B.	Immovable Asset					
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)	N.A	11255.00	—	—	
	(ii) Approximate Current Market Price of Asset (Total Value)	Rs. 2375000/-	Rs. 550000/-	—	—	
7.	Liabilities					
	(i) Government dues (Total)	—	—	—	—	
	(ii) Loans from Bank, Financial Institutions and others (Total)	—	—	—	—	
8.	Highest educational qualification:					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

Kalish Narayan Mandaf.

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

Annexure : 1. Detail of Bank Saving Bank A/c & FDR

Lalit Narayan Mandal

Sl. No	Name of Bank	Branch	Account A/c No	Balance as on	Amount (in Rs.) Saving A/c	sweep & FD Balance
i	State Bank of India	Sultanganj	11434712050	31/03/2021	2,23,888.19	9,42,878.00
ii	Bank of India	Sultanganj	463910110000397	31/03/2021	6,007.91	0.00
iii	AXIS Bank Ltd	Sultanganj	910010019999491	31/03/2021	1,57,376.70	0.00
iv	ICICI Bank	Sultanganj	260701503860	31/03/2021	7,18,388.20	
v	ICICI Bank	Sultanganj	260701500693	31/03/2021	12,296.05	1,30,000.00
vi	State Bank of India	Sultanganj	11434700702	31/03/2021	7,08,959.94	
vii	State Bank of India	Patna	39824046509	31/03/2021	1,85,140.00	0.00
					<u>20,12,056.99</u>	<u>10,72,878.00</u>
Usha Kumari (Spouse)						
i	State Bank of India	Sultanganj	11434682829	31/03/2021	11,65,031.51	0.00
ii	Bank of India	Sultanganj	463910110003774	31/03/2021	3,66,148.73	0.00
iii	ICICI Bank	Sultanganj	260701501101	31/03/2021	18,052.58	0.00
iv	The Bhagalpur central cooperative Bank Limited	Sultanganj	334001004621	31/03/2021	27,831.85	0.00
v	State Bank of India	Bhagalpur	11016746653	31/03/2021	27,518.81	0.00
					<u>16,04,583.48</u>	<u>0.00</u>
Ashish Ranjan (Dependant -I)						
i	State Bank	Sultanganj	11434635754	31/03/2021	1,443.03	0.00
					<u>1,443.03</u>	<u>0.00</u>
Khushboo (Dependant-II)						
i	HDFC Bank	Gandhinagar	50100026910591	31/03/2021	4,26,788.00	0.00
ii	Zerodha (Demat A/C)	All	YF4455	31/03/2021	25,991.98	0.00
iii	State Bank of India	Sultanganj	30937825913	31/03/2021	83,088.95	0.00
					<u>5,35,868.93</u>	<u>0.00</u>

Lalit Narayan Mandal

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

Annexure -2 Equity Share & Mutual Fund

Lalit Narayan Mandal

A		Equity Shares					
S.No	Company Name	Listed/Non List	Share Price	Date	No of Shares	Value of shares	
i	Reliance Industries Limited	Listed	₹ 2,251	10/5/2020	180	₹ 405,090	
ii	Reliance home finance Limited	Listed	₹ 2	10/5/2020	2	₹ 4	
iii	Reliance Capital	Listed	₹ 8	10/5/2020	2	₹ 15	
iv	Nova Iron and steel Limited	Listed	₹ 4	10/5/2020	200	₹ 726	
v	UG Hotels and Resorts	Listed	₹ 6	10/5/2020	100	₹ 577	
						<u>₹ 406,412</u>	
B		Mutual Fund					
S.No	Name	No of Unit	NAV	Date	Value		
i	ABSL Tax Relief '96	1281.23		₹ 32 10/5/2020	₹ 40,884		
	Fund-ELSS -Growth						
ii	Axis Long Term Equity	808.288		₹ 47 10/5/2020	₹ 38,102		
	Fund-Regular Growth						
iii	Tata India Tax savings	2198.467		₹ 18 10/5/2020	₹ 39,430		
	fund Regular Plan Growth				<u>₹ 118,416</u>		
						<u>₹ 524,828</u>	
Total A+B							

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Constituency: 157, Sultanganj
 Name of Member : Lalit Narayan Mandal
 Annexure: 2

Khushboo (Dependent-II)

A Equity Shares

S.No	Company Name	Listed/Non List	Share Price	Date	No of Shares	Value of shares
1	ADANIPOWER	Listed	₹99	12/21/2021	25	₹ 2,470
2	CIPLA	Listed	₹887	12/21/2021	2	₹ 1,774
3	DLF	Listed	₹373	12/21/2021	32	₹ 11,933
4	DRREDDY	Listed	₹4,621	12/21/2021	4	₹ 18,484
5	HSCL	Listed	₹43	12/21/2021	5	₹ 213
6	IBREALEST	Listed	₹158	12/21/2021	5	₹ 789
7	INFY	Listed	₹1,812	12/21/2021	8	₹ 14,493
8	ITC	Listed	₹213	12/21/2021	30	₹ 6,375
9	LEMONTREE	Listed	₹46	12/21/2021	25	₹ 1,144
10	LUPIN	Listed	₹876	12/21/2021	5	₹ 4,379
11	NATIONALUM	Listed	₹98	12/21/2021	4	₹ 394
12	NTPC	Listed	₹122	12/21/2021	15	₹ 1,830
13	PNB	Listed	₹37	12/21/2021	171	₹ 6,318
14	POWERGRID	Listed	₹207	12/21/2021	6	₹ 1,240
15	SUNPHARMA	Listed	₹779	12/21/2021	38	₹ 29,585
16	SUZLON	Listed	₹8	12/21/2021	454	₹ 3,410
17	TCS	Listed	₹3,608	12/21/2021	29	₹ 104,645
18	TITAN	Listed	₹2,288	12/21/2021	2	₹ 4,575
19	UBL	Listed	₹1,556	12/21/2021	2	₹ 3,111
20	WIPRO	Listed	₹691	12/21/2021	22	₹ 15,197
21	APLLTD	Listed	₹756	12/21/2021	5	₹ 3,782
22	MTNL	Listed	₹29	12/21/2021	21	₹ 605
23	SETFGOLD	Listed	₹4,269	12/21/2021	2	₹ 8,539
24	HDFCMFGETF	Listed	₹43	12/21/2021	11	₹ 471
25	NHPC	Listed	₹31	12/21/2021	51	₹ 1,576
26	AMBUJACEM	Listed	₹361	12/21/2021	7	₹ 2,528
27	COLPAL	Listed	₹1,445	12/21/2021	1	₹ 1,445
28	COROMANDEL	Listed	₹737	12/21/2021	3	₹ 2,211
29	CROMPTON	Listed	₹413	12/21/2021	5	₹ 2,065
30	DABUR	Listed	₹559	12/21/2021	4	₹ 2,237
31	ESCORTS	Listed	₹1,826	12/21/2021	1	₹ 1,826

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32 GOLDBEES	Listed	₹42	12/21/2021	31	₹ 1,292
33 HEIDELBERG	Listed	₹215	12/21/2021	22	₹ 4,726
34 HINDUNILVR	Listed	₹2,273	12/21/2021	1	₹ 2,273
35 M&M	Listed	₹812	12/21/2021	2	₹ 1,625
36 MUTHOOTFIN	Listed	₹1,405	12/21/2021	1	₹ 1,405
37 NIFTYBEES	Listed	₹180	12/21/2021	26	₹ 4,687
38 RALLIS	Listed	₹252	12/21/2021	7	₹ 1,767
39 SBILIFE	Listed	₹1,135	12/21/2021	2	₹ 2,271
40 SUPREMEIND	Listed	₹2,202	12/21/2021	1	₹ 2,202
41 CHAMBLFERT	Listed	₹380	12/21/2021	14	₹ 5,317
42 JKLAKSHMI	Listed	₹537	12/21/2021	7	₹ 3,756
43 JUNIORBEES	Listed	₹430	12/21/2021	2	₹ 861
44 RAILTEL	Listed	₹116	12/21/2021	1	₹ 116
45 IRFC	Listed	₹23	12/21/2021	151	₹ 3,405
46 TATAPOWER	Listed	₹212	12/21/2021	3	₹ 636
47 EXIDEIND	Listed	₹157	12/21/2021	1	₹ 157
					<u>₹ 296,134</u>

B Mutual Fund						Value
S.No	Name	No of Unit	NAV	Date		
1	Axis Long term Equity Fund	1764	₹78	12/21/2021		₹136,864
2	ICICI Prudential Long Term Equity Fund	44	₹616	12/21/2021		₹26,983
3	Invesco India Tax plan	274	₹91	12/21/2021		₹24,859
4	Axis Blue Chip Fund	201	₹49	12/21/2021		₹9,897
5	Mirae asset tax saver fund	418	₹33	12/21/2021		₹13,624
6	L&T tax Advantage fund	85	₹81	12/21/2021		₹6,904
7	SBI Long Term Equity fund	90	₹224	12/21/2021		₹20,140
8	Aditya Birla Sun Life tax relief 96	298	₹44	12/21/2021		₹13,027
9	Aditya Birla Sun Life Equity advantage Fund	10	₹648	12/21/2021		₹6,242
10	IDFC tax advantage Fund	54	₹92	12/21/2021		₹4,931
11	L&T tax Advantage fund	35	₹77	12/21/2021		₹2,717
12	Tata India tax Savings Fund	113	₹27	12/21/2021		₹2,998
						<u>₹ 269,186</u>
Total A+B						<u>₹ 565,320</u>

Harish Narayan Manikaraj

Constituency: 157, Sultanganj

Name of Member: Lalit Narayan Mandal

Annexure -3 Detail of Insurance & Post Office

Annexure -3 Detail of Insurance & Post Office							Total Amount Deposited
	Company	Place	Policy No/A/c No	Subscription date	date of maturity	Annual Premium A Years	
<u>Lalit Narayan Mandal</u>							
i	SBI Life Insurance	Sultanganj	44059801602	9/1/2011	8/31/2021	₹ 50,000	5 ₹ 250,000
ii	LIC	Sultanganj	526231020	12/7/2011	2/28/2039	₹ 10,382	28 ₹ 93,438
iii	Post Office	Sultanganj	5730927517	Balance as on 31/03/2021			₹ 122,923
Total							₹ 466,361
<u>Usha Kumari (Spouse)</u>							
i	LIC	Sultanganj	848258474	12/9/2019	12/9/2028	₹ 28,416	₹ 28,416
<u>Ashish Ranjan (Depandent -I)</u>							
i	LIC	Sultanganj	522649756	2/13/2007	2/13/2032	₹ 10,000 single prem	₹ 10,000
ii	LIC	Sultanganj	522612058	8/28/2004	8/28/2024	₹ 6,205	20 ₹ 93,075
iii	LIC	Sultanganj	5226366824	3/28/2006	3/28/2026	₹ 1,657	20 ₹ 21,541
Total							₹ 124,616
<u>Khushboo (Depandent-II)</u>							
i	LIC	Sultanganj	522621196	3/28/2005	3/28/2025	₹ 6,200	20 ₹ 86,800
	Post Office	Sultanganj	4568738689	Balance as on 31/03/2021			₹ 1,639
	Post Office	Sultanganj	20008374461	Balance as on 31/03/2021			162000
Total							₹ 250,439

Annexure: 4 Detail of Motor Vehicles

<u>Lalit Narayan Mandal</u>				56,500
i	Hero Motor Cycle	Reg. No: BR10M9025		2,367,180
ii	Motor Car	Reg. No: BR01PL9163 , Month of Purchases: March 21		2,423,680
Total				

Lalit Narayan Mandal